

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. 96(ND)2013
CA. NO.

CORAM:

PRESENT: SH. R.VARDHARAJAN
HON'BLE MEMBER (J)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 14.07.2016 AT 02.00 P.M

NAME OF THE COMPANY: M/s. Sh. Gurvinder Singh Suri Vs. M/s. BHL Forex and
Finlease Ltd.

SECTION OF THE COMPANIES ACT: 397/398

| S.NO. | NAME | DESIGNATION | REPRESENTATION | SIGNATURE |
|-------|--------------------------|-------------|------------------|----------------|
| 1. | Mr. KARAN MALHOTRA, Adv. | | Respondent no. 1 | Karan Malhotra |
| 2. | Mr. HANSMYER SINGH, Adv. | | | Hansmyer Singh |
| 3. | Yukti Gupta Gora, Adv. | | Petitioner | Yukti Gupta |

Order

The main case is being heard by the Principal Bench. Re-notify this application for disposal on 15.07.2016 at 2.00 p.m. before the Hon'ble Principal Bench as urgency is being pressed for. *as the same has been listed before this bench only due to lack of quorum*

Sd/-
(Ina Malhotra)

Member Judicial

Sd/-

(R. Varadharajan)

Member Judicial